

(42)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.

C.P.No.26 of 1992 in O.A.No.238 of 1992.

Between

Dated: 11.11.1992.

D.V.N.Satyanarayana Murthy

...

Petitioner

And

1. Sri. B.Rama Krishna Raju, Executive Engineer, Postal Civil Division, Third floor, Endowments Buildings, Tilak road, Abids, Hyd.

...

Respondent.

Counsel for the Applicant

: Sri. K.Venkateswara Rao.

Counsel for the Respondent

: Sri. M.Jagan Mohan Reddy, Addl.CGSC

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Roy, Judicial Member

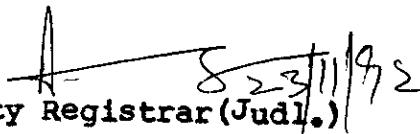
The Tribunal made the following order:-

This application is filed under section 17 of the Administrative Tribunals Act, 1985 for committing contempt of court proceedings by non-implementation of the directions issued in O.A. 238/92 dated 14.10.1992.

Heard Sri. K.Venkateswara Rao, learned counsel for the applicant and also Sri. M.Jagan Mohan Reddy, learned counsel for the respondent. In the order dated 14.10.1992 in the said O.A. it has been observed that we had directed the respondent-1, Executive Engineer, Postal Civil Division to appear before the Tribunal on 11.11.1992 to explain why contempt of court proceedings should not be initiated against him? Before that date if the orders are complied with, he is exempted from personal appearance before this Tribunal.

It is admitted by both the sides that this applicant is employed.

We see that there is no contempt of the court proceedings or wilful disobedience of the orders passed by this Tribunal and under these circumstances, we discharge the respondents from appearing before this Court and dispose of the petition with no orders as to costs.


Deputy Registrar (Judl.)

Copy to:-

1. Sri. B.Rama Krishna Raju, Executive Engineer, Postal Civil Division, Third Floor, Endowments Buildings, Tilak road, Abids, Hyd.
2. One copy to Sri. K.Venkateswara Rao, advocate, CAT, Hyd.
3. One copy to Sri. M.Jagan Mohan Reddy, Addl. CGSC, CAT, Hyd.
4. One spare copy.

Rsm/-

1/10/92
23/11/92

CP 86/92

O.A. 238792

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

Dated: 11/11/1992

ORDER/JUDGMENT:

R.A. /C.A. /M.A. No 26/92

in

O.A. No. 238792

T.A. No. _____

(wp. No _____)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No orders as to costs.

pvm

